

3. In addition to the aforesaid wages, certain facilities/concessions are provided to the casual labourers, such as:

- (a) free out-patient medical care;
- (b) free shelter made of bamboo/bashas or hutments covered with thatch or other local material;
- (c) use of departmental transport (moving on regular bonafide duty) for visiting hospital/shopping centres located en-route of the duty of the transport;
- (d) compensation in the event of injury or death, in accordance with the Workmen's Compensation Act;
- (e) eligibility to draw rations at Army wholesale supply rates plus 5 per cent handling charges.

Pension to Freedom Fighters/Ex-INA Personnel in Himachal Pradesh

382. PROF. NARAIN CHAND PARASHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Freedom Fighters/Ex-INA personnel from Himachal Pradesh, district-wise whose applications for the grant of Freedom Fighters' pension are pending with Government; and

(b) the reasons for delay in the disposal of these cases alongwith the likely dates by which each one of them would be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) A statement is attached. The cases could not be finalised for want of acceptable documentary evidence from the applicants and/or requisite information/specific recommendations from the State Government/Military Records Offices. The cases will be finalised as soon as the requisite information/documentary evidence is received.

Statement

Statement showing the Number of Cases in Himachal Pradesh (District-wies) not yet finalised

District	FF	INA	TOTAL
1	2	3	4
Mandi	20	18	38
Kangra	10	62	72
Simla	10	5	15
Solan	11	4	15
Bilaspur	11	26	37
Sirmur	6	3	
Hamirpur	2	39	41
Una	2	16	18
Kullu	2	3	5
Mahasu	2	—	2
Chamba	—	7	7
TOTAL :	76	183	259